

<i>S.No.</i>	<i>Name of the District</i>	<i>No. of applications pending</i>
<i>1</i>	<i>2</i>	<i>3</i>
3.	Latur	2
4.	Chandrapur	1
5.	Bhandara	1
6.	Thane	1
7.	Aurangabad	1
8.	Beed	1
9.	Parbhani	2
Total		12

**Freedom Fighter applications from Gujarat**

9289. SHRI BALVANT MANVAR:  
SHRI SHANTILAL PURUSHOTTAMDAS  
PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications for Swatantrata Senani Samman pension from Gujarat pending with Government; and

(b) the time by which these applications are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Only one application for grant of Swatantrata Senani Samman Pension from Gujarat is pending for want of verification report from the jail

authorities about the claimed jail suffering of the applicant. The case can be finalised only after receipt of verification report.

[English]

**Technical Inputs for Enhancement of Milk Production**

9290. DR. KHUSHAL PARASHRAM BOPCHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether technical inputs for enhancement of milk production have been provided under Operation Flood Project;

(b) if so, the targets fixed and achievement made under Operation Flood I, II and III upto 31 March, 1990;

(c) the target and achievement regarding improved milch animals up to 31 March, 1989;